

C I R C U L A R

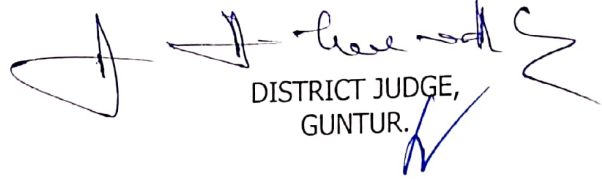
Sub: VACATION – Vacation Civil Court at Guntur, 2020 – Furnishing of Caveat abstract pending on the file of Additional District Judges/Senior/Junior Civil Judges in the District – Requested – Regarding.

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The X Additional District Court, Gurazala, XI Additional District Court, Tenali , XIII Additional District Court, Narasaraopet, all the Senior Civil Judges and Junior Civil Judges exercising the Civil Jurisdiction in this unit are requested to furnish the CAVEAT ABSTRACT pending as on the date of commencement of the Summer Vacation, 2020 i.e. on 01-06-2020 and 08-06-2020 of their respective Courts to the District Court, Guntur for verification in Vacation Civil Court at Guntur.

The information should reach by 30-05-2020 and 06-06-2020 respectively from the respective courts of Additional District Judge/Senior Civil Judge/Junior Civil Judge in the District without fail, to avoid inconvenience to the Vacation Courts.

DISNO-1619
20-5-2020.


DISTRICT JUDGE,
GUNTUR.

To
The X Additional District Judge, Gurazala
The XI Additional District Judge, Tenali
The XIII Additional District Judge, Narasaraopet
The Principal Senior Civil Judge, Guntur/Tenali/Narasaraopet
The Senior Civil Judge, Bapatla/Gurazala/Mangalagiri/Repalle
The Principal Junior Civil Judge, Guntur/Bapatla/Gurazala/Chilakaluripet/Ponnur/
Narasaraopet/Mangalagiri/Sattenapalli/Tenali/Repalle
The Junior Civil Judge, Macherla/Piduguralla/Vinukonda.

Copy to:
The III Additional District Judge, Guntur
The XIII Additional District Judge, Narasaraopet
The Superintendent (Numbering Section), District Court, Guntur ... for consolidation and forward the same to the Vacation Court.